GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:611 ANSWERED ON:13.08.2012 POLLUTION BY TOXIC GASES Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the environment of the country is being polluted by various gases;

(b) if so, the sources of these toxic gases; and

(c) the reaction of the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to(c) There are various sources of air pollution due to industrial operations, vehicular emissions, commercial operations, etc. Central Pollution Control Board (CPCB) along with the State Pollution Control Boards (SPCBs)/ Pollution Control Committees are implementing the National Air Quality Monitoring Programme (NAMP) under which three criteria air pollutants viz., Sulphur Dioxide (SO2), Nitrogen dioxide (NO2) and Particulate Matter (PM10) are monitored regularly. The steps taken by the Government to improve the ambient air quality include the following:

i. A comprehensive Policy for Abatement of Pollution that lays stress on both the control and preventive aspects of pollution has been formulated;

ii. City specific action plans have also been prepared and are at various stages of implementation;

iii. Emission standards for on-road vehicles and mass emission standards for new vehicles have been notified under the Motor Vehicles Act, 1988 and are enforced by Transport Departments of the State Governments.

iv. Unleaded petrol is supplied in the entire country from 1.2.2000. Bharat stage-IV emission norms introduced in 13 mega cities including NCR for new 4-wheelers in 2010. Bharat stage III norms introduced for two, three wheelers and diesel driven agricultural tractors from April 1, 2010 throughout country.

v. Compressed Natural Gas (CNG) is supplied for automobiles through a number of retail outlets in Delhi and Mumbai to cater to the CNG vehicles.

vi. Effluent and emission standards for industries have been notified under the Environment (Protection) Act, 1986 to check pollution.